

# THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

## NOTIFICATION NO.39

Dated Guwahati, the 25<sup>th</sup> September, 2014

Hon'ble the Chief Justice (Acting) of the Gauhati High Court, Guwahati has been pleased to direct all the concerned District Courts of Assam and Outlying Benches to comply with the matter relating to Adoption cases in the following manner:-

- 1) Adoption cases to be decided at the earliest, preferably within two months from the date of filing of the application.
- 2) Returns are called from the District Courts/Outlying Benches dealing with adoption matters from time to time and to deal with the same, as directed by the Apex Court in the Judgement dated 27.09.1985, para 16, in the matter of L.K.Pandey vs. Union of India & Ors.).
- 3) District Courts/Outlying Benches to hold adoption proceedings 'In camera' as directed by the Apex Court vide its judgement dated 6.2.1984 (para 22) in the matter of L.K.Pandey vs. Union of India & Ors.

By Order,

Sd/- P.Das

**REGISTRAR (Judicial & IT)**

Memo No.HC.VI-08/2013/ 284-297 /Stt. dated 25<sup>th</sup> September, 2014  
Copy for information to:

1. The Registrar ( Vig./ Admn.), Gauhati High Court, Guwahati
2. The District & Sessions Judge \_\_\_\_\_, Assam.
3. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl
5. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
6. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
7. The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
8. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
9. The Asstt. Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
- ✓ 10. The System Analyst, Computer Section, Gauhati High Court, Guwahati, for uploading the above notification in the High Court Website.
11. The P.S. to Hon'ble Mr/Dr.(Mrs).Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
12. The Administrative Officer (J) \_\_\_\_\_, Gauhati High Court, Guwahati.
13. The Court Officer No.1, Gauhati High Court, Guwahati.
14. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

**REGISTRAR (Judicial & IT)**

*Chitra H*  
25/09/14